

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 118/NCLT/AHM/2017
In CA(CAA) No. 92/NCLT/AHM/2017**

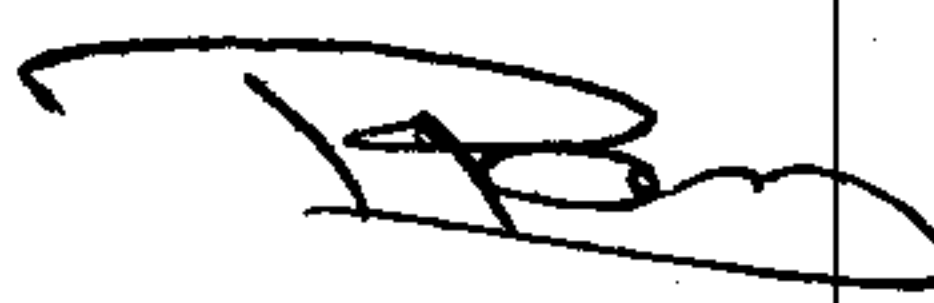
**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Dynasty Plastics Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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| 1. | PRASHANT BARE | Advocate | Petitioner |  |
| 2. | i/b
Bare Legal chambers | | | |

ORDER

Learned Advocate Mr. Prashant Bare i/b Bare Legal Chambers present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

None appeared for Statutory authorities.

No objector present.

Heard arguments of Learned Counsel for petitioner.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of December, 2017.